

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3033
ANSWERED ON 06.08.2026**

UNINTERRUPTED POWER SUPPLY IN ROBERTSGANJ

†3033. SHRI CHHOTELAL:

**Will the Minister of POWER
be pleased to state:**

- (a) whether electricity supply is not fully functional in several rural areas of Robertsganj Parliamentary Constituency including Sonbhadra district of Uttar Pradesh, if so, the details thereof; and**
- (b) the time by which complete and uninterrupted power supply is likely to be made available across Robertsganj Parliamentary Constituency?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : Electricity is a concurrent subject and power distribution is handled by distribution utilities that function under the guidance of their respective State Electricity Regulatory Commission (SERC) and State Government.

Further, as per the Electricity (Rights of Consumers) Rules, 2020, the distribution licensee shall supply 24x7 power to all consumers. However, the Commission may specify lower hours of supply for some categories of consumers. As informed by the State of Uttar Pradesh, electricity supply is being provided according to the roster in rural areas of Robertsganj Lok Sabha Constituency including Sonbhadra area.

UPPCL	Electricity Supply (in hours) according to the roster
Urban areas	24:00
Tehsil areas	21:30
Rural areas	18:00

Government of India (GoI) has supplemented the efforts of the States in providing access to quality power earlier through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) launched in 2014, Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) launched in October 2017, and currently under the Revamped Distribution Sector Scheme (RDSS) launched in July 2021.

As reported by the States/UTs, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. Under DDUGJY and thereafter during SAUBHAGYA, as reported by all States/UTs, electrification of all willing households was completed. Both the schemes stand closed as on 31.03.2022.

Under RDSS, works amounting to Rs. 2.84 lakh Cr have been sanctioned across the country for loss reduction infrastructure and smart metering works. This includes Rs. 40,739 Cr for the State of Uttar Pradesh including Rs. 21,782 Cr for loss reduction infrastructure works and Rs. 18,956 Cr for smart metering works. For the Lok Sabha constituency of Robertsganj, loss reduction infrastructure works amounting to Rs.227.78 Cr and smart metering works amounting to Rs. 183.37 Cr have been sanctioned.

The sanctioned loss reduction infrastructure works include upgradation and augmentation of substations, installation of distribution transformers (DTs), upgradation of DTs, replacement of old conductors, feeder bifurcation and segregation, network strengthening, and cabling works.

The execution of the above works would improve the quality of power supply including in rural areas. The sunset period of the scheme is till 31.03.2028.
